

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA NO.113/2017 C.P(CAA) NO.375/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company		Ampi Finance Ltd & Ors.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	MANOS KR	BANTHIA, PCS	1 Petitioners	Pritha Bo
2.	PRITHA B	OSE, PCS	}	27/04/17

ORDER

Ld. Pr. CS for the petitioners is present.

It appears from the record that meeting of the equity shareholders has been held and Chairperson has submitted the report. Petitioner is further directed to issue notice on the Registrar of Companies, West Bengal, Regional Director, Eastern Region and other regulatory authorities. Counsel for the petitioner is directed to file affidavit stating a list of all the regulatory authorities within 3 days.

List the matter on 31/07/2017.

≤d. (Vijai Pratap Singh) Member (J)